

1	2	3
1992-93	Nil	
1993-94	1500000	PM's Relief Fund.
	200000	Ramkrishna Mutt. Hyderabad.
	10000	Remkrishna Mutt. Calcutta.
Total :	1710000	
1994-95	10000	All India NMDC Workers' Federation.
	5000	Urdu Educational Committee, Hyderabad.
	5000	Oriental Newsmakers' Hyderabad.
	300000	Mining, Geological & Metallurgical Institute, Calcutta.
	200000	Mining, Geological & Metallurgical Institute, Calcutta.
Total :	520000	
1995-96	200000	Indian Institute of Metals, Delhi Chapter, New Delhi.
	10000	Children Academy of Culture, Durgapur.
	25000	International Conference on Mineral Processing and future trends, Kanpur.
	51000	National Foundation for Communal Harmony, New Delhi.
Total :	286000	
Grand Total :	3017500	

#### Infant Milk Food

3249. SHRI M.V.V.S. MURTHY : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government propose to set up a task force as a part of the World Health Organisation programme to declare 1995 'Year of Child'

(b) if so, whether the task force has rejected the applications for manufacturing and marketing of new infants milk brands under the Milk and Milk products Order;

(c) if so, the details thereof and the reasons therefor;

(d) whether there is shortage of infant milk; and

(e) if so, the steps being taken to make up the shortages?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI K.P. SINGH DEO) : (a) and (b). No, Sir.

(c) Does not arise.

(d) and (e). While no shortage of infant milk food is reported at present, the manufacture of milk products including infant milk food is delicensed and the companies can undertake manufacture of these products depending upon the domestic and export demand.

#### Merger of PFC, PGC and NTPC

3250. SHRI S.M. LALJAN BASHA : Will the Minister of POWER be pleased to state :

(a) whether the Government have any proposal to merge the various corporations like Power Finance Corporation, Power Grid Corporation, NTPC into one body;

(b) whether any study has been done on such a proposal;

(c) if so, the details thereof and the benefits expected to be accrued by such a decision; and

(d) the time by which the same is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) No, Sir.

(b) to (d). Do not arise.

#### South Korea in Power Sector

3251. SHRI BOLLA BULLI RAMAIAH :  
SHRI M.V.V.S. MURTHY :

Will the Minister of POWER be pleased to state :

(a) whether ENRON controversy have affected South Korean projects in India;

(b) the projects South Korea had agreed to undertake in India;

(c) whether any assurance has been given to the South Korea that these will be implemented without delay;

(d) if so, the details thereof; and

(e) the stages at which these projects stand at present?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL): (a) No Sir.

(b) So far, only one power project, Korba East TPS (2x500 MW) in India is proposed to be set up by a South Korean Company.

(c) No Sir.